

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4192
ANSWERED ON:19.08.2010
PILFERAGE OF LPG
Pandey Shri Ravindra Kumar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to commence a pilot project from November, 2010 to check the pilferage of gas from LPG cylinders and the required instrument is likely to cost Rs. 200 per cylinder;
- (b) if so, the details thereof;
- (c) the cases of pilferage of gas from LPG cylinders noticed in the country including Jharkhand during the last three years and the current year ; and
- (d) the action taken by the Government against each of such distributors found guilty in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

- (a) & (b): Oil Marketing Companies (OMCs) have invited a Global Expression of Interest for development of an Anti Pilferage Device to check the pilferage of gas from LPG cylinders Only after finalization of the price negotiations with qualified tenderers, the cost of the Anti Pilferage Device will be known.
- (c) & (d): Public Sector Oil Marketing Companies (OMCs) have reported that based on the established complaints of supply of partially used cylinders / under-weight cylinders/ pilfering product from LPG cylinders by their LPG distributors, action has been taken in 163 cases in the country including one case in the State of Jharkhand during the last three years and April – June 2010 under the provisions of Marketing Discipline Guidelines / Distributorship Agreement.